as compared to Rs. 8.90 per kilogram for APL. This would create a serious problem in Kerala. Kerala is the State where statutory rationing system was introduced with the consent of the Central Government in 1967 but the Centre has tried continuously to limit this system. Up to 2006, the allocation of rice to the APL cardholders is 1,13,420 tonnes, which has now been reduced to 17,056 tonnes only. The reduction is to the tune of 96,364 tonnes. This anti people move has been questioned by the State Government. The Chief Minister, the Ministers, and the MLAs were compelled to conduct a march to Parliament here. After the formation of the new Ministry, the Minister of State for Agriculture, Prof. K.V. Thomas, gave an assurance for reestablishing the rice quota but it remained only on paper. Now, the Government has courage to deny rice for Onam season. I urge the Minister of Consumer Affairs, Food and Public Distribution to reconsider this decision and allocate sufficient rice at APL price to Kerala during Onam season. ...*(Interruptions)*...

SOME HON. MEMBERS: Sir, we associate ourselves with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Okay, you just associate yourselves. ...*(Interruptions)*... There is no rider in association. ...*(Interruptions)*...

Naxal attack in Orissa

श्री रुद्रनारायण पाणि (उड़ीसा): महोदय, उड़ीसा में कल शाम एक दुर्भाग्यपूर्ण घटना घटी है। इसके बारे में मैं आपके माध्यम से सदन को बताना चाहता हूं कि उड़ीसा में Keonjhar जिला, जो खान में भरपूर है, में दैतारी थाना के अन्तर्गत ब्राह्मणीपाल बीट हाउस है, वहां के एक असिस्टेंट सबइंस्पेक्टर, जो कि बीट हाउस में प्रभारी अधिकारी हैं, और उनके सहयोगी एक कांस्टेबिल दोनों को गोली से मार कर उनका गला काट दिया गया। जो ए.एस.आई. इस दुर्भाग्यपूर्ण घटना का शिकार हुआ उनका नाम मुरलीधर बस्तिया है। जिस बेरहमी से उनकी हत्या की गई, उसके बारे में मैं आपके सामने यह जिक्र कर रहा हूं। इसे उग्रवाद ही कहा जाएगा, उसको अति वामवाद या लेफ्ट विंग एक्सट्रीमिज्म कहना भी मेरे विचार से ठीक नहीं है। आपको पता है कि उड़ीसा में हर दिन इस प्रकार की घटना घटती हैं। अभी दस-बारह दिन पहले सुन्दरगढ़ जिला के कोइड़ा थाना के एक पुलिस इंस्पेक्टर अजित वर्धन को भी ऐसे ही बेरहमी से मारा गया। वह साक्ष्य देने के लिए राउरकेला गए थे। अजित वर्धन की बहादुरी और साहस का जिक्र करना मेरे लिए उचित होगा। वे जब वापिस आ रहे थे तो रात को 50 लोगों ने उनको घेर लिया, अजित वर्धन के साथ अन्य चार साधारण नागरिक भी थे। जिन 50 लोगों ने इन सब को घेर लिया तो उनको अजित वर्धन ने बताया कि इनमें से मैं ही अकेला पुलिसकर्मी हूं और बाकी अन्य चार लोग तो साधारण नागरिक हैं। तो उन साधारण चार नागरिकों को छोड़ दिया गया और अजित वर्धन को ले जाकर मार दिया गया। राज्य की सरकार जो कि सो रही है, जबकि उसको सत्ता में आए लगभग सौ दिन पूरे हो रहे हैं, अब तीसरी बार जीतने के बाद, वह अजित की हत्या के चालिस घंटे बाद मौके पर पहुंचती है। इस प्रकार से पुलिसकर्मियों को टारगेट बनाया जा रहा है। महोदय, आपने सुना होगा कि कुछ दिन पहले छत्तीसगढ़ में 36 पुलिसकर्मियों को मार दिया गया। अगर हम इसको अति वामवादी उग्रवाद कहेंगे तो गलत होगा, क्योंकि कभी भी चीन के माओ ने यह नहीं बताया था कि बेरहमी से आम नागरिकों और पुलिसकर्मियों को मारा जाए। इसलिए अगर इसको कोई माओवाद कहता है तो इस मामले को भी चीन के साथ उठाया जाना चाहिए। महोदय, मेरा इतना कहना है कि उड़ीसा, छत्तीसगढ़, लालगढ़ और रामगढ़ क्यों न हो, हर स्थान पर यह जो आतंकवाद, उग्रवाद हो रहा है, इसके प्रति केन्द्र तुरन्त ध्यान दे, और विशेषकर के उड़ीसा में जहां पर कानून और व्यवस्था बिल्कुल ध्वस्त हो गई है।

मेरे गृह जिला ढेंकानाल के गँदिया थाना के बिरिखुंटी गांव में NREGA का काम ट्रैक्टर में किया जा रहा था, मशीन में किया जा रहा था। ...(**समय की घंटी**)... वही ट्रेक्टर चढ़ाके मार दिया गया।...(व्यवधान)... अतः मैं इस मामले की सी.बी.आई. से जांच की मांग करता हूं।...(व्यवधान)...

श्री उपसभापति: सुश्री मैबल रिबैलो, आप बैठ जाइए। ...(**व्यवधान**)... हो गया, हो गया। Shrimati Kanimozhi. ...(**व्यवधान**)... अब हो गया। ...(**व्यवधान**)... Mike is not working. आप बैठ जाइए।

सुश्री सुशीला तिरिया (उड़ीसा): सर, मैं अपने आपको इससे सम्बद्ध करती हूं।

श्री उपसभापति: Nothing will go on record. आप बैठ जाइए। Shrimati Kanimozhi.

Plight of Indian workers in Jeddah

SHRIMATI KANIMOZHI (Tamil Nadu): Thank you, Sir. I would like to bring to the notice of this House the plight of 400 Indian workers stranded in Jeddah, Saudi Arabia. As we all know, there are workers who have been taken from India, from different States of the country to other countries and these workers actually have to sell their last assets to pay the money to the agents and go there, and when they go there, they find that the promised jobs are not given. Now, because of recession, a lot of them have been thrown out of jobs. So, over 400 workers are now stranded in Jeddah and they are living under the bridges. There are a lot of women among them. They have no money to even buy food. They have been under this bridge for nearly over a month and they have tried to approach the Embassy and they have not got much response or any help from them also. The Ministry has actually said that there is a fund called the Indian Welfare Workers Fund. This fund can be used to provide them with food and send them back. This kind of help also has not been given to them. There has been actually no help from the side of the High Commission. We should think of actually putting up redressel centres like many other countries do for their own workers. When our Indian workers approach the Embassy for help, actually no officer or no organisation or anything is there to really reach out to these people to help them. That has to be taken care of and these 400 workers have to be sent back. We have to take action to help them out.

ALL HON. MEMBERS: Sir, we associate ourselves with this. *...(Interruptions)...*

PROF. P.J. KURIEN (Kerala): Sir, everybody associated with this. The Minister can react to this. Why can't he react? *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Prof. Kurien,...

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA): Mr. Deputy Chairman, Sir, I understand the magnitude of the problem, particularly the workers who are stuck there. My attention has been drawn to this situation. We will certainly get in touch with the Embassy and see that adequate arrangements are made.

MR. DEPUTY CHAIRMAN: Now we will take up the Discussion on the working of Ministry of External Affairs. Shri Ashwani Kumar to raise the discussion on the working of the Ministry. Now, we will adjourn for lunch only after Mr. Ashwani Kumar's speech concludes.